POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

BAID GLOBAL VENTURES LIMITED

formerly known as CHISEL & HAMMER (MOBEL) LIMITED

(**Registered Office:** Office No. 7, 1st Floor, C Wing, Laxmi Tower, Bandra Kurla Complex, Bandra (East), Mumbai-400051)

This Post Offer Public Announcement is being issued by Sobhagya Capital Options Limited ("Manager to the Offer") for and on behalf of M/s. Vijayrath Mercantile Private Limited (hereinafter referred to as the "Acquirer") (Registered Office: 12A, Camac Street, Kolkata, West Bengal 700017) and Mr. Pushpesh Kumar Baid (hereinafter referred to as "Person Acting in Concert/ PAC") and is to be read in continuation of and in conjunction with the Public Announcement dated April 06, 2011 and Corrigendum to the Public Announcement dated June 08, 2011, (hereinafter collectively referred to as the "PAs") and Letter of Offer dated June 07, 2011 (the "Letter of Offer") to the Equity Shareholders/ Beneficial Owners of Baid Global Ventures Limited, formerly known as Chisel & Hammer (Mobel) Limited (the "Target") to acquire upto 3,95,911 fully paid up equity shares of ₹10/- each of the Target ("Share") representing 20% of the expanded paid-up equity share capital of the Target (the "Offer") as on April 06, 2011, pursuant to and in compliance with Regulation 10 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "Regulations").

The details required to be notified under the Regulations following the completion of the Offer are as follows:-

1. **Name of the Target**: Baid Global Ventures Limited, formerly known as Chisel & Hammer (Mobel) Limited
2. **Name of the Acquirer including PAC:** M/s. Vijayrath Mercantile Private Limited (the "Acquirer") and Mr. Pushpesh Kumar Baid ("Person Acting in Concert/ PAC")
3. **Name of Manager to the Offer**: Sobhagya Capital Options Limited
4. **Name of the Registrar to the Offer:** Adroit Corporate Services Pvt. Ltd.
5. **Offer Details:-**

   Open Offer to acquire up to 3,95,911 equity shares of ₹10/- each (representing 20% of expanded paid-up equity capital of the Target) at a price of ₹202.44 per equity share.

5.1 **Date of opening of Offer**: Wednesday, June 15, 2011

5.2 **Date of closure of the Offer**: Monday, July 04, 2011

6. **Details of the Acquisition**:

S. No.	Item	Proposed in the Letter of Offer		Actual	
6.1	Offer Price per fully paid up equity share	₹202.44		₹202.44	
		Number of shares	Percentage (in %)	Number of shares	Percentage (in %)
6.2	Shareholding of the Acquirer before the Public Announcement and Conversion of warrants allotted on Preferential basis	Nil	Nil	Nil	Nil
6.3	Shareholding of the Acquirer before the Public Announcement dated April 06, 2011 but after conversion of warrants allotted on Preferential basis	5,20,000	26.27%	5,20,000	26.27%
6.4	Shares Acquired in the Open Offer	3,95,911	20%	68,460	3.46%
6.5	Size of Open Offer (number of shares * Offer Price per share)	₹8,01,48,223 (3,95,911 shares @ ₹202.44)		₹1,38,59,042.40 (68,460 shares @ ₹202.44)	
6.6	Shares acquired after the Public Announcement before 7 workings days prior to the closure date	NIL			
6.7	Post Offer Shareholding of the Acquirer (6.2+6.3+6.4)	Proposed in the Letter of Offer		Actual	
		Number of shares	Percentage (in %)	Number of shares	Percentage (in %)
		9,15,911	46.27%	5,88,460	29.73%
6.8	Pre and Post Offer shareholding of the Promoter and Promoter Group (along with the Acquirer)	Pre Offer		Post Offer	
		Number of shares	Percentage (in %)	Number of shares	Percentage (in %)
		6,85,000	34.60%	7,53,460	38.06%
6.9	Pre and Post Offer shareholding of Public	Pre Offer		Post Offer	
		Number of shares	Percentage (in %)	Number of shares	Percentage (in %)
		12,94,554	65.40%	12,26,094	61.94%

1. **Status of the Escrow Account, whether released or not:** Yet to be released
2. **Payment of interest, if any, to the shareholders along with the details thereof:** Not Applicable
3. **Status of investor complaints received, if any:** No Investor Complaint is pending

All other terms and conditions of the Offer as set forth in the PA, Corrigendum to PA and the Letter of Offer are unchanged.

The Acquirer and PAC accept full responsibility for the information contained in this Post Offer Public Announcement and also for fulfilling the obligations as laid down under the Regulations.

This Post Offer Public Announcement will also be available on the SEBI website at **www.sebi.gov.in**

Issued by the Manager to the Offer for and on behalf of the Acquirer

MANAGER OF THE OFFER

SOBHAGYA
CAPITAL OPTIONS LTD.

SOBHAGYA CAPITAL OPTIONS LIMITED

Registered Office: B- 206, Okhla Industrial Area, Phase- I, New Delhi- 110020.

Tel. No.: +91 11 40777000 **Fax No.:** +91 11 2681 9439, 40777069

Contact Person: Ms. Archana Sharma / Mr. Amit Kumar

Email id: bgvl.openoffer@sobhagyacapital.com

Place: New Delhi

Dated: July 11, 2011